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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT
NOTIFICATIONS

The 10th July 1944

No. 3526-A.—His Excellency the Governor is pleased to appoint Mr. S. L. Marwood, C.I.E., I.C.S., as his Adviser, with effect from the 10th July 1944, until further orders.

The 10th July 1944

No. 3527-A.—His Excellency the Governor is pleased to allot to Mr. S. L. Marwood, C.I.E., I.C.S., who has been appointed as his Adviser, the business of Government arising in the following Secretariat Departments:—

Education Department, Health and Local Self-Government Department, Law Department, Commerce and Labour Department, Revenue Department, Development Department, Supply and Transport Department.

The following Departments of the Secretariat will be in direct charge of His Excellency the Governor:—

Home Department (including Civil Defence, Publicity and Recruiting Sections), Finance Department, Public Works Department.

By order of the Governor

R. A. E. WILLIAMS

Chief Secretary to Government

The 10th July 1944

No. 3533-A.—Mr. R. A. E. Williams, I.C.S., Chief Secretary to the Government of Orissa, is appointed to act until further orders as Revenue Commissioner of Orissa.

The 10th July 1944

No. 3534-A.—Mr. J. E. Maher, I.C.S., Secretary to the Government of Orissa in the Law, Commerce and Labour Department and Superintendent and Remembrancer of Legal Affairs, Orissa, is appointed to act until further orders as Chief Secretary to Government.

The 11th July 1944

No. 3535-A.—Mr. J. E. Maher, I.C.S., Chief Secretary to the Government of Orissa, is appointed as Provincial Post Adviser to Government in addition to his own duties.

By order of the Governor

S. J. MAJUMDAR

Under-Secretary to Government

The 12th July 1944

No. 3536-A.—Sri B. Gopal Rao Patnaik, Deputy Magistrate and Deputy Collector on probation in the Jajpur subdivision of the district of Cuttack, is transferred to the headquarter station of that district.

By order of the Governor

J. E. MAHER

Chief Secretary to Government

The 7th July 1944

No. 1999-P.R.O.—Sri B. K. Mohanty, Administrative Officer of the 1st Orissa Pioneers Battalion, is granted earned leave on full average pay for thirty days, with effect from the 11th June 1944, under rule 7(1) of the Civil Pioneer Force Leave Rules.

This supersedes notification No. 672-P.R.O., dated the 9th May 1944.

The 7th July 1944

No. 1101-P.R.O.—Notification No. 676-P.R.O., dated the 9th May 1944, granting earned leave to Sri Kasinath Mohanty, Administrative Officer, 1st Orissa Pioneers, for thirty days, with effect from the 10th April 1944, is hereby cancelled.

By order of the Governor

R. A. E. WILLIAMS

Chief Secretary to Government

COMMUNIQUE

The 10th July 1944

His Excellency the Governor of Orissa has been pleased to assign to Mr. S. L. Marwood, C.I.E., I.C.S., who has been appointed as the Adviser to His Excellency to assist him in the administration of the affairs of the Province, the business of Government arising in the following Secretariat Departments:—Education, Health and Local Self-Government, Revenue, Development, Law, Commerce and Labour and Supply and Transport.

His Excellency will be in direct charge of the Home (including Civil Defence, Publicity and Recruiting Sections), Finance and Public Works Departments.

J. E. MAHER

Chief Secretary to Government

FINANCE DEPARTMENT
NOTIFICATION

The 12th July 1944

No. 4719-F.—Rai Bahadur Nisamani Mahanti, B.A., Asistant Secretary to Government in the Finance Department, is granted leave on average pay on medical certificate for one month, with effect from the 19th June 1944, under rules 150, 155, 156 and 157 of the Orissa Service Code in continuation of the leave sanctioned in notification No. 3502-F., dated the 7th June 1944.

By order of the Governor

J. E. MAHER

Chief Secretary to Government

REVENUE DEPARTMENT
NOTIFICATION

The 12th July 1944

No. 3494-R.—Sri Darjodhan Mahanti, Deputy Magistrate and Deputy Collector at the headquarters station of the district of Balasore, whose services have been placed at the disposal of the Revenue Department in notification No. 3467-A, dated the 5th July 1944, is appointed as Provincial Statistical Officer in connection with the scheme for improvement of agricultural statistics in Orissa.

By order of the Governor

P. C. DAS

Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATIONS

The 8th July 1944

No. 2385-D.—Sri Damodar Misra, Assistant Director of Agriculture, Orissa, is appointed temporarily to act as Deputy Director of Agriculture, Orissa, with effect from the 1st June 1944, in addition to his own duties until further orders.

By order of the Governor
P. C. DAS
Secretary to Government

EDUCATION DEPARTMENT NOTIFICATION

The 6th July 1944

No. 2228-E.—In accordance with resolution No. 22533-E.(C.), dated the 18th October 1943, recorded by the Government of Orissa in the Education Department the following Pandits have been elected to represent the States constituencies mentioned against their names as members of the Orissa Sanskrit Parishad:—

- (1) Pandit Nilamani Rath—Sonapur
- (2) Pandit Sribasa Das, Bidyalkar, Sahityacharya of Baranba State—Baranba, Kuandpara and Narsinghpur.
- (3) Pandit Bansidhar Dash of Keonjhar—Talcher, Keonjhar and Dhenkanal.

By order of the Governor
V. RAMANATHAN
Secretary to Government

LAW DEPARTMENT NOTIFICATIONS

The 7th July 1944

No. 2793-J.—Sri Bipra Charan Das, Subordinate Judge of Puri, is appointed to be Assistant Sessions Judge in the Sessions Division of Ganjam-Puri.

The 10th July 1944

No. 2849-J.—In exercise of the powers conferred by section 14 and the proviso to section 357 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased (a) to confer upon Mr. O. A. Dodsworth the powers of a Magistrate of the third class, in the district of Puri, for a term of three years, with effect from the date of this notification, in respect of such cases as may be made over to him within the limits of the Khurda subdivision and (b) to direct him to take down evidence in the English language.

The 10th July 1944

No. 2853-J.—Dewan Bahadur C. G. Nair, C.I.E., Barrister-at-Law, Commissioner, Hindu Religious Endowments, Orissa, is granted extraordinary leave, with effect from the 14th July 1944, until further orders.

The 10th July 1944

No. 2857-J.—Sri C. R. Rao, Mansif and Assistant Secretary to Government in the Law, Commerce and Labour Department, is appointed to act as Commissioner of the Orissa Hindu Religious Endowments, vice Dewan Bahadur C. G. Nair, C.I.E., Barrister-at-Law, granted leave, with effect from the date he assumes charge.

By order of the Governor
J. E. MAHER
Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATIONS

The 5th July 1944

No. 6966-E.—Consequent on the creation of an Electrical Subdivision and abolition of the post of Electrical Upper Subordinate under the Electrical Division, Orissa, Sri A. Viswanathan, temporary Electrical Upper Subordinate, is appointed to officiate as Assistant Electrical Engineer for a period of three months, with effect from the 1st August 1944, until further orders.

He will remain in charge of the newly created Electrical Subdivision at Cuttack.

The 14th July 1944

No. 7086-E.—Mr. Sahasrabudhi, Retired Executive Engineer, Orissa, is appointed, for a period of nine months from the date of joining, as a Special Officer for the planning or post-war road reconstruction scheme in Orissa against the temporary post of Special Officer sanctioned in Public Works Department Order No. 6502-E., dated the 23rd June 1944.

By order of the Governor
BRIJ NARAYAN
Secretary to Government

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATION

The 12th July 1944

No. 12088-S.T.—Sri Madhava Nanda, Head Assistant Law, Commerce and Labour Department, is appointed Registrar, Supply and Transport Department, for a period of six months, with effect from the 7th July 1944, forenoon.

By order of the Governor
B. MUKERJI
Deputy Secretary to Government

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT NOTIFICATIONS

The 6th July 1944

No. 3491-A.—Sri Bepin Behari Rath, Sub-Deputy Collector on probation at the headquarters station of the district of Balasore, is appointed to be a Magistrate of the 3rd class and is directed under the proviso to section 357(2) of the Code of Criminal Procedure, 1898 (V of 1898), to take down evidence in the English language.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

The 11th July 1944

No. 3558-A.—The officers named below are appointed to be Sub-Deputy Collectors on probation and are posted to the headquarters station of the district of Cuttack until further orders:—

- (1) Sri Trilochan Prusti, B.A.—Assistant, Education Department, Secretariat, Cuttack.
- (2) Sri Muralidhar Patnaik, M.A.—Assistant, Home Department, Cuttack.
- (3) Sri Somanath Nanda, M.A., B.L.—Supervisor Supplies, Puri.
- (4) Sri K. V. Krishna Rao, B.Sc.—Assistant Civil Defence Officer, Parlakimedi.

The 11th July 1944

No. 3563-A.—The gentlemen named below are appointed to be Sub-Deputy Collectors on probation and are posted to the headquarters station of the district of Cuttack until further orders:—

- (1) Sri Panchanan Tripathi, M.A.
- (2) Sri Prithwish Chandra Brahma, M.Sc.
- (3) Sri Srinam Chandra Mahanti, B.A.
- (4) Sri Bhendra Mohan Patnaik, B.A.
- (5) Manlavi Syed Ali Yunus, B.A.

The 11th July 1944

No. 3571-A.—In exercise of the powers conferred by section 37 of the Code of Criminal Procedure, 1898 (V of 1898), the Governor of Orissa is pleased to invest Sri Padmanabha Misra, Sub-Deputy Magistrate and Sub-Deputy Collector, Khandmal, with the following additional power specified in Schedule IV of the said Code as a power which the Provincial Government may confer on a Magistrate of the second class, namely:—

Power to commit for trial under section 206 of the Code of Criminal Procedure.

The 12th July 1944

No. 3584-A.—The services of Sri Madhab Chandra Misra, Sub-Deputy Collector and Tahsildar, Benapet Circle in the district of Puri, are placed at the disposal of the Revenue Department for a period of six months for employment as Sub-Manager of the Kothdesh Estate in that district.

By order of the Governor
J. E. MAHER
Chief Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER NOTIFICATION

The 7th July 1944

No. 1921-IV-114/44-R.—This office notification No. 932-B., dated the 5th April 1944, granting earned leave for twenty-one days, with effect from the 10th April 1944, to Sri Siba Behari Chatterjee, Sub-Deputy Collector and Sub-Deputy Magistrate, is cancelled.

S. DAS
Revenue Commissioner, Orissa

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS

The 10th July 1944

No. 2328-M.—Dr. Raghunath Sahu, M.B., B.S., M.D., is appointed to be the Medical Sub-Jail to Dr. G. C. Patra, M.B., B.S., D.M., in the forenoon of the 27th June 1944.

The 10th July 1944

No. 2404-Jl.—Rai Bahadur Dr. S. N. Acharya, M.B., D.T.M., made over charge of the Balasore Jail to Dr. M. A. Rahim, M.B., B.S., in the afternoon of the 30th June 1944.

The 8th July 1944

No. 5596-M.—Dr. Raghunath Sahu, M.B., B.S., Civil Assistant Surgeon of the Subdivisional Hospital, Bhadrak, is granted earned leave for thirty days, with effect from the 25th June 1944, under rules 6 and 9 of the Orissa Leave Rules, 1939.

The 8th July 1944

No. 5598-M.—Dr. Gopal Chandra Pattanayak, M.B., B.S., D.T.M., D.G.O., Civil Assistant Surgeon on supernumerary duty at the Cuttack General Hospital, is posted to the Subdivisional Hospital, Bhadrak, with effect from the 25th June 1944, vice Civil Assistant Surgeon Dr. Raghunath Sahu, granted leave.

The 10th July 1944

No. 5634-M.—The undermentioned Sub-Assistant Surgeons and Local Indian Doctors have successfully completed the Post-graduate course of training held at the

Orissa Medical School, Cuttack, from the 1st March 1944 to the 31st May 1944:—

Sub-Assistant Surgeons

(Orissa Subordinate Medical Service)

- (1) Dr. Bhagabati Prasad Acharya
- (2) Dr. Upendranath Misra
- (3) Dr. Satyendra Kumar Ray
- (4) Dr. Joy Krishna Mohanty

Local Indian Doctors

(Cuttack District Board)

- (5) Dr. Syed Md. Siddique

- (6) Dr. S. K. Patra

(Balasore District Board)

- (7) Dr. Mirza Md. Tasaduque

(Puri District Board)

- (8) Dr. J. K. Sen Gupta

- (9) Dr. Jadumani Sahu

A. N. CHOPRA, LT.-COL., I.M.S.

*Director of Health and Inspector-General
of Prisons, Orissa*

OFFICE OF THE REVENUE COMMISSIONER

[INSPECTOR-GENERAL OF REGISTRATION]

NOTIFICATIONS

The 5th July 1944

No. 955—XII-6/44-Regn.—Mr. Alhad Kumar Sahu, Sub-Registrar, Tirtol (Cuttack), is appointed to be the Sub-Registrar of Boyirani (Ganjam).

The 5th July 1944

No. 956-Regn.—Maulavi Saiyid Yasin Ali, Sub-Registrar, Boyirani (Ganjam), is appointed to be the Sub-Registrar of Tirtol (Cuttack).

The 11th July 1944

No. 963-Regn.—Sri Ramesh Chandra Satpathi, Sub-Registrar, Blindrak, is granted earned leave for fifteen days from the 3rd July 1944 in extension of the leave granted to him in notification No. 802-Regn., dated the 5th June 1944.

S. DAS

*Inspector-General of Registration, Orissa*OFFICE OF THE DIRECTOR OF DEVELOPMENT
NOTIFICATION*The 11th July 1944*

No. 7429-Agri.—Sri Anantaram Panda, Entomologist, Orissa, is granted earned leave for thirteen days from the 24th April 1944 to the 6th May 1944 under rule 18 (i) of the Orissa Leave Rules, 1939.

H. L. L.

*Director of Development, Orissa*ORISSA EDUCATIONAL SERVICE
NOTIFICATION*The 6th July 1944*

No. 8-A.—Maulavi Hussain Khan, Deputy Inspector of Schools, Cuttack Sadr subdivision and now acting as District Inspector of Schools, Puri, is allowed leave on average pay for six days under rules 155 to 157 of the Orissa Service Code, with effect from the 10th April 1944.

2. He is permitted to prefix the Easter holidays and Sunday from the 7th to 9th April 1944 and to affix Sunday the 16th April 1944, to his leave.

S. C. TRIPATHI

Director of Public Instruction, Orissa